Std/SP-14/Dairy Analogues/2022/FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under Food Safety and Standards Act, 2006)

(Science & Standards Division)

FDA Bhawan, Kotla Road, New Delhi-110002

The 17 June, 2022

Subject: Directions under 16(5) of Food Safety and Standards Act, 2006 regarding extension of time period for the compliance of notification F.No. M&MP/Notification(05)/FSSAI-2019 dated 27.12.2022 related to milk logo.

Reference is drawn to *Food Safety & Standards (Food Product Standards and Food Additives) Sixth Amendment Regulations, 2021* notified in Official Gazette of India on 27th December, 2021 vide F.No. M&MP/Notification(05)/FSSAI-2019 prescribing definition and labelling requirements of dairy analogues, and provision related to use of a specified logo for milk and milk products.

- 2. Representations have been received from various stakeholders on the issue of 'Milk Logo" with reference to the mandatory nature of its usage for milk and milk products; clarity in respect of the textual part, dimensions and colour scheme of the logo; and the consequent need for extension of the date of compliance with the provisions related to the use of "Milk Logo".
- 3. After due consideration, it has been decided to extend the timeline for mandatory compliance with clause 2(iv)(a) of the notification *F. No. M&MP/Notification(05)/FSSAI-2019* dated 27th December, 2021 related to milk logo for a period of six months i.e. till 31st December, 2022. FBOs willing to comply earlier will be free to do so.
- 4. This issue with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of Food Safety and Standards Act, 2006.

(Inoshi Sharma) Executive Director (CS)

To

- L. All Food Safety Commissioners
- 2. All Central Designated Officers, FSSAI
- 3. All Authorized Officers, FSSAI

Copy for information to:

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI
- 3. All Directors, FSSAI